



**Office of the Collector & District Magistrate**  
**District Emergency Operation Centre**  
**B/H-Treasury Office – Bharuch**  
**Ph. No. 02642-242300, Fax No.02642-251900**  
**Email:- dismgmt-bha@gujarat.gov.in**

Disaster/Ws/1079/2025

Date:- 05/04/2025

To,

**The Registrar,**

The National Green Tribunal,

Western Zone Bench,

Pune.

**Subject** : Submission of Report Respondent No. 4, District Collector

**Reference** : Original Application No. 04 of 2025 (WZ), Order dated 06/02/2025 titled "FOUR WORKERS KILLED IN THE STORAGE TANK EXPLOSION AT GUJARAT INDUSTRIAL UNIT" appearing in The Hindu dated 03.12.2024.

Dear Sir,

With reference to the above-mentioned subject, it is respectfully submitted that the Hon'ble National Green Tribunal (Western Zone), Pune, vide its order dated 06.02.2025, directed Respondent No. 4, the Collector & District Magistrate, Bharuch, to file a reply to affidavit within a period of two weeks. Accordingly, this report is being submitted in compliance with the said direction issued by the Hon'ble Tribunal.

In compliance with the said order, reports were sought from the following authorities:

1. Sub Divisional Magistrate, Ankleshwar.
2. Regional Officer, Gujarat Pollution Control Board (GPCB), Ankleshwar.
3. Dy. Director, Industrial Safety and Health, Bharuch.

## ❖ Report of Sub Divisional Magistrate, Ankleshwar:

The Sub Divisional Magistrate, Ankleshwar Submitted the report vide letter dated 20.03.2025, Containing the following details:

### **Incident Details:**

The explosion occurred at M/s Detox India Pvt. Ltd., located at Plot No. 7921-22-23, GIDC Ankleshwar, District Bharuch, on 03.12.2024 at 12:45 hours.

### **Cause of the Incident:**

At the time of the incident, four workers were engaged in welding work on the top of Spray Dryer Feed Effluent Storage Tank No. 1 (capacity: 75 KL; Material of Construction: Mild Steel; above ground). The tank was found to be corroded, and due to safety negligence, a blast occurred during the welding operation.

As a result of the explosion, the top structure of the tank ruptured and collapsed to the ground, leading to the tragic death of all four workers present on the tank at the time.

The victims of the incident were identified as follows:

1. Mr. Harinath Bodha Yadav (State: Uttar Pradesh)
2. Mr. Mukeshbhai Singh (State: Bihar)
3. Mr. Ashokbhai Ramviks(State: Uttar Pradesh)
4. Mr. Polesh Ram (Village: Saragpur, Tal. Ankleshwar State: Gujarat)

### **Inspection Observations:**

As per the spot visit, four workers were engaged in welding work on the top of Spray Dryer Feed Effluent Storage Tank No. 1 (capacity: 75 KL; Material of Construction: Mild Steel; above ground), which is situated near the Spray Dryer Control Room. The welding activity was being carried out as part of railing installation work on the tank.

Due to the age and corrosion of the tank, coupled with serious lapses in safety measures, a blast occurred during welding. The explosion caused the top structure of the tank to rupture and collapse to the ground. Tragically, all four workers on top of the tank lost their lives because of the incident.

During the subsequent inspection, it was observed that another Spray Dryer Feed Effluent Storage Tank (Tank No. 2) of the same specifications (capacity: 75 KL; MOC: Mild Steel; above ground), located adjacent to the incident tank, was also in corroded condition. At the time of inspection, approximately 26 KL of effluent was found to be stored in this tank. The top structure of Tank No. 2 was also observed to be corroded and partially broken, indicating a significant safety hazard.

#### **Ongoing Investigations:**

The matter is currently under investigation by the Regional Officer, Gujarat Pollution Control Board (GPCB), Ankleshwar, and the Police Inspector, Ankleshwar GIDC. Both authorities are conducting independent and ongoing inquiries.

#### **❖ Report of Gujarat Pollution Control Board (GPCB), Ankleshwar:**

The Regional Officer of the Gujarat Pollution Control Board (GPCB), Ankleshwar, submitted a report vide letter dated 11.03.2025. The key findings of the report are as under:

#### **Industry Information:**

Name of Industry	: M/s Detox India Pvt. Ltd (DIPL)
Address of Industry	: Plot No. 7921-22-23, GIDC Ankleshwar, Bharuch.
Activities	: Common MEE/MVR, Spray Dryer, Power Generation, etc.
Consent & Authorization Details	: Valid till 29/03/2026

**Incident details:**

The explosion occurred at M/s Detox India Pvt. Ltd., located at Plot No. 7921-22-23, GIDC Ankleshwar, District Bharuch, on 03.12.2024 at 12:45 hours, resulting in the death of four workers who were present on top of the tank during the welding operation. The blast caused significant structural damage to Effluent Storage Tank No. 1, including the complete rupture of its top section. Furthermore, the impact of the explosion shattered the glass windows of the nearby Spray Dryer Control Room.

**Inspection Observations:**

During the inspection, it was observed that the top of Spray Dryer Feed Effluent Storage Tank No. 2 was also corroded. Approximately 26 KL of effluent was found to be stored in this tank at the time of inspection. Additionally, it was noted that the unit had not installed breather valves and condensers on the storage tank, which is a non-compliance with the guidelines issued by the Gujarat Pollution Control Board (GPCB).

However, no abnormal odor was detected in the vicinity, and the ambient air quality was found to be within normal limits during the inspection.

**Action Taken:**

Based on the findings of the inspection, the Gujarat Pollution Control Board (GPCB) issued a Closure Direction under Section 31(A) of the Air (Prevention and Control of Pollution) Act, 1981. Additionally, the unit was directed to pay an interim Environmental Damage Compensation (EDC) of ₹1 Crore (Rupees One Crore only).

The following directions were issued by the GPCB:

1. Immediate closure of the effluent treatment facility.
2. Safe collection and disposal of all chemical residues and waste material generated because of the accident.

3. Strict compliance with safety audits, HAZOP (Hazard and Operability) studies, and a comprehensive root cause analysis of the incident.
4. No resumption of plant operations without obtaining prior written approval from the Gujarat Pollution Control Board.

❖ **Report of the Dy. Director, Industrial Safety and Health, Bharuch:**

The Dy. Director submitted a report vide letter dated 17.03.2025, which highlights the following:

**Incident Details:**

The explosion occurred at M/s Detox India Pvt. Ltd., located at Plot No. 7921-22-23, GIDC Ankleshwar, District Bharuch, on 03.12.2024 at 12:45 hours, resulting in the tragic deaths of four workers. The workers were engaged in welding work on Feed Tank No. 1, which contained effluent with high Chemical Oxygen Demand (COD). The work of installing railing on it was done during which due to unknown reasons spark occurred and likely ignited the effluent vapors, triggering the explosion.

**Tank Capacity and Effluent Details:**

Feed Tank No. 1 had a total capacity of 75 KL and, at the time of the incident, contained approximately 48.8 KL of effluent characterized by high Chemical Oxygen Demand (COD), indicating the presence of combustible organic matter. Despite the hazardous nature of the contents and the corroded condition of the tank, the workers proceeded with the welding operation, which ultimately led to the explosion.

**Action Taken:**

A prohibitory order was issued under the provisions of the Factories Act, 1948, directing the immediate suspension of all production processes at the unit. Furthermore, a criminal case has also been filed for violations under Section 7(A)(2)(A) of the Factories Act, 1948, pertaining to the failure to ensure the safety of workers during hazardous operations.

**Compensation:**

The following compensations were granted to the legal heirs of the deceased workers:

1. Ashok Ramvriks – Rs. 30,00,000 (Ex-gratia) & ESIC compensation
2. Harinath Bodha Yadav – Rs. 30,00,000 (Ex-gratia) & ESIC compensation
3. Paulesh Ram – Rs. 30,00,000 (Ex-gratia) & Workmen's compensation of Rs. 15,12,450
4. Mukesh Singh – Rs. 30,00,000 (Ex-gratia) & ESIC compensation

In view of the above facts and findings, this report is respectfully submitted for the kind perusal and consideration of the Hon'ble National Green Tribunal.

  
(Gaurang Makwana)  
Collector and D.M.  
Bharuch

**Enclosures:**

1. Report dated 20.03.2025 from the Sub Divisional Magistrate, Ankleshwar.
2. Report dated 11.03.2025 from the Regional Officer, GPCB, Ankleshwar.
3. Report dated 17.03.2025 from the Dy. Director, Industrial Safety and Health, Bharuch.

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**Deputy Collector And Sub Divisional Magistrate  
Ankleshwar**

First Floor, Taluka Seva Sadan  
(old N.H.No.08, Station Road, Ankleshwar, Dist.Bharuch)  
Phone No.02646 227648 E-mail Id sdm.ank.bha@gmail.com

No: MAG/WS/346/2025

Date: 20/03/2025

To  
The District Magistrate Sir,  
Bharuch

Sub: Original Application No. .04/2025 W of National green Tribunal

Dated:27<sup>th</sup> of Feb, 2025

Ref: Your Office letter No.Disaster/vashi/Tribyu.case No.042025 Date  
08/03/2025

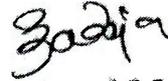
Respected Sir,

As above cited reference letter dated 08/03/2025 sought the information regarding incident occurred in the M/S Detox India Pvt. Ltd Plot no. 7921-22-23 Gidc Ankleshwar, Dist. Bharuch occurred on dated: 03/12/2024 time 12:45 Hrs.

As per spot visit, four workers were doing welding work on top of Spray dryer feed effluent storage tank No-1 (capacity - 75 KL. MOC - MS above ground.) which is located just near to Spray dryer control room. While they were doing welding work for railing installation work. Due to old corroded tank and safety negligence, blast occurred in the tank. Due to heavy blast the top structure of tank bursted and fell on floor. Due to this incident 4 workers doing welding work on top of the tank have died. Whose name are as follow (1) Harinath Bodha Yadav (Uttarpradesh) (2) Mukeshbhai singh (Bihar) (3) Ashokbhai Ramviks (Uttar Pradesh) (4) Polesh Ram (Sarangpur, Ankleshwar). For which, a compensation of Rs. 30,00,000 has been paid to each deceased person. A copy of which is enclosed here with.

During the inspection, it is observed that just near the incident tank, unit has provided another Spray dryer feed effluent storage tank No -2 (capacity - 75 KL. MOCMS above ground.) and 26 KL of effluent is observed stored in to this tank. The top of the Spray dryer feed effluent storage tank No-2 is also observed corroded and broken from top.

Further in this incident ongoing Investigation by Regional Officer GPCB Ankleshwar and Police Inspector Ankleshwar GIDC are under process. Which is requested to be known.



**Sub Divisional Magistrate  
Ankleshwar**



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પ્રાદેશિક કચેરી - અંકલેશ્વર

ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડ,

પ્લોટ નં. ૫૦૦૯/૪, જી.આઈ.ડી.સી. એસ્ટેટ, અંકલેશ્વર - ૩૯૩ ૦૦૨, જી. ભરૂચ.

ટેલી. નં. (૦૨૬૪૬) ૨૨૨૯૩૩, E-Mail : ro-gpcb-ankl@gujarat.gov.in

નં.: ગુ.પ્ર.નિ.બોર્ડ/ પ્રા.ક.-અંકલેશ્વર/આઈડી -૩૨૭૯૮ / ૨૦૨૫ / ૬૮૨૭

11 MAR 2025

પ્રતિ,

નિવાસી અધિક કલેક્ટરશ્રી,  
આપત્તિ વ્યવસ્થા કેન્દ્ર,  
ડિઝાસ્ટર શાખા, કલેક્ટર કચેરી,  
ટ્રેઝરી કચેરીની પાછળ, ભરૂચ.

વિષય: નેશનલ ગ્રીન ટ્રીબ્યુનલના Original Application No. 04/2025 WZ તા.૨૭/૦૨/૨૦૨૫.

સંદર્ભ: આપશ્રીની કચેરીનો પત્ર ક્રમાંક નં: ડિઝાસ્ટર/વશી/ ટ્રીબ્યુ-કેસ નં. ૦૪-૨૦૨૫  
તા.૦૮/૦૩/૨૦૨૫.

માનનીય સાહેબશ્રી,

ઉપરોક્ત વિષય તથા સંદર્ભ અન્વયે આપશ્રીને જણાવવાનું કે, ડેટોક્ષ ઇન્ડીયા પ્રા. લી. અંકલેશ્વર ખાતે બનેલ ઘટનાનો વિસ્તૃત અહેવાલ (અંગ્રેજી)માં આ સાથે સામેલ છે. જે આપની જરૂરી કાર્યવાહી અર્થે.

આભાર સહ,

આપનો વિશ્વાસુ,

(વી.ડી.રાખોલીયા)

પ્રાદેશિક અધિકારી

નકલ રવાના:

- ૧) સભ્ય સચિવશ્રી, ગુ.પ્ર.નિ બોર્ડ, વડી કચેરી, ગાંધીનગર.....(ખાસ ધ્યાનાર્થે : અંકલેશ્વર યુનિટ હેડશ્રી)...જાણ સારું.
- ૨) સબ ડિવીઝનલ મેજિસ્ટ્રેટશ્રી, પ્રાંત અધિકારી અને સબ ડિવીઝનલ મેજિસ્ટ્રેટની કચેરી, અંકલેશ્વર તાલુકા સેવાસદન, અંકલેશ્વર, ભરૂચ...જાણ સારું.

૦/૯  
11/03/2025  
CHIT.PATIN  
OFF

ACTION TAKEN REPORT IN THE  
HON'BLE NGT MATTER O.A. NO. 4 / 2025 (WZ)

Name of Unit	M/s. Detox India Pvt Ltd (DIPL)
Address of unit	Plot No. 7921-22-23, GIDC Ankleshwar, Ankleshwar, Dist: Bharuch.
About unit	<ul style="list-style-type: none"> <li>• Common environment infrastructure/facility engaged in Common MEE/MVR with ATFD &amp; Centrifuge, Spray Dryer, MVR, Common Boiler, Power generation etc.</li> <li>• Unit is having Consent to Operate/Consolidate Consent and Authorisation (CTO/CC&amp;A) of the Board, valid up to date: 29/03/2026.</li> </ul>
Matter reference	NEW ITEM TITLED "FOUR WORKERS KILLED IN STORAGE TANK EXPLOSION AT GUJRAT INDUSTRIAL UNIT" APPEARING IN THE HINDU DATED 03.12.2024

**ABOUT INCIDENT**

- Blast incident occurred in this unit on dated: 03/12/2024 (@12:45 Hrs).
- As per spot information received, four workers were doing welding work on top of Spray dryer feed effluent storage tank No -1 (capacity - 75 KL, MOC - MS above ground.) located just near to Spray dryer control room and while they were doing welding work (for railing installation work), due to some reasons, blast occurred in the tank, due to which the top structure of tank is blast off and fell on floor nearby and due to this the workers doing welding work on tank have died. The glass of windows in nearby spray dryer control room are also broken due to the blast in the tank.
- Four workers are dead due to the blast incident. During the inspection, plant operations are stopped considering the incident.
- During the inspection, it is observed that just near to the incident tank, unit has provided another Spray dryer feed effluent storage tank No -2 (capacity - 75 KL, MOC - MS above ground.) and during the inspection, @ 26 KL of effluent is observed stored in to this tank. The top of the Spray dryer feed effluent storage tank No -2 is also observed corroded and broken from top.
- During the inspection, it is observed that unit has not provided facilities like breather valve & condensers on Spray dryer feed tank as per GPCB guidelines for "Guideline for Concentrated Industrial Effluent management through spray dryer". Unit also not provided separate stripping facility for SD feed effluent as pre the guidelines.
- No any abnormal smell is felt near to the incident location and ambient air quality near to the incident site is observed normal.

**ACTIONS TAKEN BY THE BOARD**

- Gujarat Pollution Control Board has issued Closure Direction to unit under section-31(A) of the Air Act – 1981 with immediate effect and imposed Rs. 1 Crore interim Environmental Damage Compensation (EDC) with following directions:
  - (i) To prohibit the unit from operation of Common facility for effluent treatment immediately at Plot No: 7921-22-23, GIDC Estate Ankleshwar, Dist. Bharuch.
  - (ii) To ensure safely collection of residues of chemicals / hazardous & other wastes generated from the accident and dispose the same as per provisions environmental acts under intimation to the Board.
  - (iii) To take all necessary measures by removing all remaining in-process material/intermediate materials considering requisite process safety aspect.
  - (iv) To submit compliance report of the instructions / direction issued by DISH w.r.t. above accident and submit status of Plant machinery.
  - (v) To carry out safety audit/ HAZOP study and root cause analysis for accident that shall include environment aspects at the earliest and submit the same to the board.
  - (vi) To submit valid PLI policy, site notification (site plan approved by DISH), onsite and offsite emergency plan.
  - (vii) To take all necessary safety measures before operating industrial plant.
  - (viii) Unit shall not operate industrial plant or related activity without prior permission of Board.
  - (ix) Unit shall carry out assessment of Environment Damage compensation through institute of national repute like NEERI/IIT to decide final EDC. The EDC amount calculated based on scientific assessment may be considered final.
  - (x) To take all necessary measures to ensure safety of all P&M to prevent further miss-happening and environment damage.
- Power supply and water supply was disconnected by concerned authorities based on closure direction dated 05/12/2024.
- GPCB has issued revocation order with reference to issued closure direction on 12/02/2025.
- Detox India Pvt Ltd has engaged SVNIT, Surat to assess the EDC and submitted Purchase order and acceptance letter to Board. SVNIT, Surat in acceptance letter dt. 16/12/2024 have stated that tentative 03 months' time to complete the work.

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નાયબ નિયામક, ઔદ્યોગિક સલામતી અને સ્વાસ્થ્યની કચેરી,  
બીજોમાળ, બહુમાળી મકાન, ગાયત્રી નગર પાસે, કણબીવગા, ભરૂચ - ૩૯૨ ૦૦૧  
ફોન નં : (૦૨૬૪૨) ૨૪૦૪૨૧

જાવક:ક્રમાંક/ના.નિ/ભરૂચ/૨૦૨૫/ ૬૩૭

તા. ૧૭/૦૩/૨૦૨૫

TO,

Resident Additional Collector,  
Disaster Management Centre,  
Bharuch.

Subject- National Green Tribunal Original Applicatio No.04/2025 Wz date-27/02/2025  
Context – Disaster Management Centre,Bharuch, Disaster Branch Bharuch Letter dated-  
08/03/2025 Disaster/Vashi/Tribe-Case No.04-2025

Respected Sir,

In the above subject and context, it is hereby informed that the Hon'ble Tribunal has passed an order in Original Application No: 04/2025 Wz dated 27/02/2025 as per the order dated: On 03/12/2024, Detox India Pvt. Ltd., Plot No.- 7921,7922,7923, G.I.D.C., Ankleshwar, Ta.Ankleshwar, Dist.-Bharuch. The detailed report of this office regarding the fatal accident that occurred is as follows.

Detox India Pvt. Ltd., Plot No.- 7921,7922,7923, G.I.D.C., Ankleshwar, Ta: Ankleshwar, Dish:Bharuch whose factory license no. 27929 is registered with this office.

An explosion occurred in the said factory on 03/12/2024 at around 12:40 pm in which a total of 04 workers (1) Ashok Ramvriksh Age-49, (2) Harinath Bodha Yadav Age-43, (3) Paulesh Ram Age-33, (4) Mukesh Singh Age-36 has been died.

In the factory on 03/12/2024, Worker Shri Rohitkumar of Panchamurti Fabricators Rajkumar Prasad and Shri Paulesh Ram, Shri Mukesh Singh, Shri Ashok, Shri Harinath Bodha Yadav were doing the work of installing railing on the roof top of Feed Tank No. 1. At that time, Feed Tank No. 1 whose Capacity is 75 KL. Which was filled with effluent having high Chemical Oxygen Demand (COD). Despite this, the work of installing railing on it was done during which due to unknown reasons, a spark occurred and an explosion accident occurred.

18 MAR 2025

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બહુમાળી  
કચેરી,  
ભરૂચ  
૨૦/૦૩/૨૫  
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As seen in the DCS system in the factory, the level of Feed Tank No. 1 was 315 cm. Thus, at the time of the accident, Feed Tank No. 1 was filled with 48.8 KL. (1 cm = 155 liters) effluent having high COD.

The effluent (waste water) is treated in the factory. The effluent (waste water) generated from different factories is received through tankers and stored in the collection tank. The effluent having high COD is transferred to feed tank no. 1 and stored. The said effluent has high COD due to organic content. The vent pipe of feed tank no. 1 is open to the atmosphere at the top of the tank.

Also, the tank was filled with effluent containing high COD. On 03/12/2024 During the work of installing railings on Darhu Feed Tank No. 1, an explosion occurred due to an unknown source of spark.

A prohibitory order was issued under the Factories Act, 1948, prohibiting the production process in the factory with immediate effect in connection with the fatal accident that occurred in the factory on 03/12/2024.

A criminal case has been filed in the Honorable Court from this office for violation of the provisions of Section-7(A)2(A) of the Factories Act, 1948, in connection with the fatal accident that occurred in the factory on 03/12/2024.

The workers who died due to accidents (1) Ashok Ramvriksh has been granted ex-gratia compensation of Rs. 30,00,000/- and ESIC compensation to his legal heir. (2) Harinath Bodha Yadav has been granted ex-gratia compensation of Rs. 30,00,000/- and ESIC compensation to his legal heir. (3) Paulesh Ram has been granted ex-gratia compensation of Rs. 30,00,000/- and Workmen compensation of Rs. 15,12,450/- has been paid to his legal heir. (4) Mukesh Singh has been granted ex-gratia compensation of Rs. 30,00,000/- and ESIC compensation to his legal heir. May this be brought to your attention.

  
Deputy Director

Industrial Safety And Health  
Bharuch